

**GOVERNMENT OF INDIA
HUMAN RESOURCE DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:3975
ANSWERED ON:05.09.2012
TECHNICAL EDUCATION IN BIHAR
Azad Shri Kirti (Jha)

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government has decided to permit private schools to accept funds from corporate sector under the corporate social responsibility;
- (b) if so, the details thereof;
- (c) whether the education aspects related to management, engineering and other technical education in Bihar are not satisfactory and if so, the details thereof;
- (d) whether this situation is compelling most of the students to migrate to other States for education;
- (e) if so, the current scenario with regard to the technical education institutes in Bihar; and
- (f) the steps taken by the Union Government to improve the prevailing situation in Bihar?

Answer

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. D. PURANDESWARI)

(a)&(b): Education, being a subject in the concurrent list of the Constitution, and the majority of schools including private schools being under the jurisdiction of the State Governments, it is for the respective State Governments to take appropriate decision in the matter. There are no directions from Government of India restricting private schools from accepting funds from corporate sector under corporate social responsibility.

(c)to(f): The following steps have been taken by the All India Council for Technical Education (AICTE) to further improve prevailing situation of technical education in the country including Bihar-

- # Approval for establishment of new institutions and extension is strictly given on the basis of suitability in accordance with norms.
- # New courses and increase in intake capacity is granted on the basis of prescribed norms for infrastructure facility and faculty
- # Norms and standards are uniformly applied to all institutes
- # No relaxation or variation in norms is given for any institute.